

H

SLP(C)... 5300 OF 2003
ITEM No.33

Court No. 3

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Civil)...../2003

(From the judgement and order dated 15/12/1999 in CMWP 52154/99
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

STATE OF U.P.

Petitioner (s)

VERSUS

SATYA PRAKASH

Respondent (s)

With I.A.1 (for c/delay in filing SLP and Office Report)

Date : 29/08/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE MR. JUSTICE BRIJESH KUMAR

For Petitioner (s)

Mr.Ravi Prakash Mehrotra,Adv.
Mr.Rajeev Sharma,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

(Vijay Kumar Sharma)(Janki Bhaia)
AR cum PS to Hon.Judge Court Master